

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

8/255/96

Date of Order : 22/9/03

Present :

Hon'ble Mr. B.P. Singh, Administrative Member

Hon'ble Mr. Nityananda Prusty, Judicial Member

Kajal Kumar Chowdhury Applicant

-Vg-

Union of India (Telecom) & 2 Ors. Respondents

For the applicants : None

For the respondents : Ms. K. Banerjee Counsel

Q R D E R

B.P. Singh, AM

Even on second call ld. Counsel for the applicant is not present. The applicant is also not present in person. ld. Counsel for the respondents is present.

2. From perusal of the file it is clear that none appeared on behalf of the applicant on the last 6 consecutive occasions. It is thus clear that the applicant is not interested to prosecute this case.

3. In view of the above both the MA and EA are dismissed for default.

~~Nityananda Prusty,
Judicial Member.~~

D. P. Singh
B.P. Singh,
Administrative Member.